

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-07/99/4368/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 21st June, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(U) 4296 dtd 20.06.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to leave the station, with the official vehicle, at own cost, from the morning of 19.06.2022, till the morning of 20.06.2022**, has been granted. Further, the Addl. Sessions Judge, Udalguri, in his absence, the Civil Judge cum Assistant Sessions Judge, Udalguri, in his absence, the Chief Judicial Magistrate, Udalguri and in her absence the in-charge Chief Judicial Magistrate, Udalguri would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-07/99/4369/A dated , 21-06-2022

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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